

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.176 of 2011 &
IA No.265 of 2011 & 184 of 2012

Dated : 6th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generation & Distribution Corporation
Limited **Appellant (s)**

Versus

PPN Power Generating Company Private Limited
& Anr. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Guru Krishna Kumar, AAG,
Mr. S. Vallinayagam

Counsel for Respondent (s): Mr. Jayant Bhushan, Sr. Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan,
Mr. Pallav Mongia
Mr. Krishna Dev for R-1

ORDER

Post the matter for further hearing on **09.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm